

थे और राज्य पुलिस का एक कांस्टेबल मारा भी गया था।

(ख) इस सम्बन्ध में तीन व्यक्ति गिरफ्तार किए गये हैं और उनके विरुद्ध आपराधिक अभियोग दर्ज किये गये हैं। मामलों की जांच की जा रही है।

बनिहाल के निकट पाकिस्तानियों की गिरफ्तारी

7881. श्री श्रीचन्द्र गोयल : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि मार्च 1968 में काश्मीर में बनिहाल कस्बे के आस पास के क्षेत्रों में कुछ पाकिस्तानी राष्ट्रियों को गिरफ्तार किया गया था और उनके पास से कई विदेशी हथियार, वायरलैस सेट और ट्रांसमीटर वरामद किये गये थे ; और

(ख) यदि हां, तो कितने व्यक्ति गिरफ्तार किये गये थे और उन से बरामद की गई वस्तुओं का व्योरा क्या है ?

गृह-कार्य मन्त्रालय में राज्य मन्त्री (श्री विद्याचरण शुक्ल) : (क) जी नहीं, श्रीमान् ।

(ख) प्रश्न नहीं उठता ।

National Fitness Corps Employees

7882. SHRI SURAJ BHAN : Will the Minister of EDUCATION be pleased to state :

(a) the number of employees of the National Fitness Corps Organisation eligible for quasi-permanency on the 1st March, 1968 ;

(b) the number of National Fitness Corps employees declared quasi-permanent on that date ;

(c) the number of eligible National Fitness Corps employees not declared quasi-permanent on that date and the reasons therefor ; and

(d) the steps proposed to be taken for accelerating the award of quasi-permanency to the eligible National Fitness Corps employees ?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI BHAGWAT JHA AZAD) : (a) 6,268.

(b) 3,155.

(c) 3,113 ; out of these 1750 became eligible only during 1967. The cases of the rest are pending completion of their documents.

(d) High priority has been given to complete documents and to expedite this work.

National Highways in Madras State

7883. SHRI KAMALANATHAN : Will the Minister of TRANSPORT AND SHIPPING be pleased to furnish the figures of expenditure or allotment during the last twelve years for the country as a whole and for the Madras State in respect of the following schemes ;

(i) for original works on National Highways ;

(ii) for works on Roads other than National Highways financed by Government of India under E. & I. Scheme ; and

(iii) for works financed from the Central Road Fund (Ordinary) Reserve ?

THE DEPUTY MINISTER IN THE MINISTRY OF TRANSPORT AND SHIPPING (SHRI BHAKT DARSHAN) : (i) to (iii). A statement containing the required information is laid on the Table of the House. [Placed in Library, See No. LT-959/68].

Bridges on National Highway No. 47

7884. SHRI KAMALANATHAN : Will the Minister of TRANSPORT AND SHIPPING be pleased to state :

(a) whether it is a fact that the old arch bridges across Cauvery and Bhavani on National Highway No. 47 near Kumarpalayam in Madras State have already shown signs of cracks and some spans have sunk ;

(b) whether there is any proposal to reconstruct the bridges ; and

(c) if so, when, and if not the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF TRANSPORT AND SHIP-

PING (SHRI BHAKT DARSHAN) : (a) It has just been telegraphically reported that the bridge across the Cauvery is showing signs of cracks and that some piers have settled. There are no visible signs of damage to the bridge over the Bhavani.

(b) and (c). No, Sir, but a proposal has been made for conducting preliminary investigation for the construction during the 4th plan period of a single bridge across the Cauvery down-stream of the confluence of the River Bhavani with the Cauvery. Before coming to a decision, the possibility of routing the national highway over a new bridge built across the Cauvery down-stream below the confluence of the two rivers will have to be investigated.

Engineers in Roads Wing

7885. SHRI KAMALANATHAN : Will the Minister of TRANSPORT AND SHIPPING be pleased to state :

(a) whether Government propose to reduce the existing engineering staff in the Roads Wing of the Ministry of Transport and Shipping ;

(b) if so, the reasons therefor ; and

(c) the arrangements proposed to rehabilitate them ?

THE DEPUTY MINISTER IN THE MINISTRY OF TRANSPORT AND SHIPPING (SHRI BHAKT DARSHAN) : (a) to (c). Due to certain reductions made by the Staff Inspection Unit in the staff of the Roads Wing after carrying out an assessment about a year ago, the surplus engineering staff were transferred to the Regional Offices. The question of continuance of this staff as well as the staff sanctioned for the execution of road works undertaken under the International Development Association Credit Programme, during 1968-69, but now employed on the execution of Lateral Road and Strategic Road Works is under consideration. For the time being, these posts have been continued up to the end of April 1968.

Official Languages Act

7886. SHRI K. SURYANARAYANA: Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government have received any representation from the Governments

of Andhra Pradesh and Mysore States urging reconsideration of the Language Resolution adopted recently by Parliament along with the Official Languages (Amendment) Bill ;

(b) if so, the details of their representations ; and

(c) the reaction of Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) Copies of resolutions passed by both the Houses of Andhra Pradesh Legislature have been received from the State Government. No communication in this regard has been received from the Government of Mysore.

(b) A copy of the resolution passed by both the Houses of Andhra Pradesh Legislature is laid on the Table of the House. [Placed in Library. See No. LT-960/68].

(c) This is under consideration.

Directorate of Industries of Delhi Administration

7887. SHRI K. P. SINGH DEO : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that Departmental Promotion Committee of the Directorate of Industries Delhi has regularised the *ad hoc* appointments of a few Industries Officers in March 1968 out of the list of Grade II Subordinate Executive Service officials who are much junior in the list and even out of such list ;

(b) whether it is a fact that the Delhi Administration propose to include these posts in the list of Duty posts under the Delhi Administration Subordinate Service Rules, 1967 ; and

(c) whether this has resulted in the supersession of all other Subordinate Executive Service Officers of Grade who are senior in the list of Grade II Executive Service prepared by the Delhi Administration ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) to (c). Information is being collected and will be laid on the table of the House.